

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.870/KB/2012

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

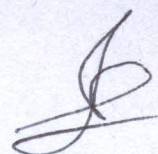
Name of the Company	Mrs. Sharoo Sud. -Vs- Bhagwan Fianance Corporation Ltd. & Ors		
Under Section	111(4)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAUNAK MITRA

2. ARITRA BASU

3. S-N. PANDEY

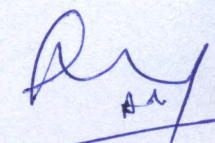
Adv - for
Sanjay Thakur


30/11/17.

4. MR. R. K. Murarka
Pr. Adv

5. Ms. Sutapa Roy Choudhury
Adv

for the
Respondent Co.


30/11/2017

P.T.O

ORDER

No one is present from the petitioner's side. Ld. Counsel ' for the respondent no. 1 and Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

List on 18/01/2018.

Respondent may inform the petitioner the next date fixed.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)